## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 07.12.2020 NOTICE

Take notice that the following matters listed on 10.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt. Ltd. Vs. K12 Techno Services Pvt. ltd.	Kumar Sudeep	Anand Sanjay M. Nuli
2.	Comp. App. (AT) (Ins) No. 629 of 2020	IST Green Power Pvt. Ltd. Through its Director and Authorised Signatory Suresh Chand Jain Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd.	Atanu Mukharjee	Shashwat Anand-R1
3.	Comp. App. (AT) (Ins) No. 668 of 2020	With Global Credit Capital Ltd. Vs. Debashish Nanda Through IRP Corporate Debtor (The Interim Resolution Professional/ Resolution Professional)	Vikas Jain	Shashwat Anand Debashis Nanda-IRP
4.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd.& Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal

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